

43

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.54/BB/ 2017	-	Hearing	Rule-6 of IB.	Ram Charan Company Pvt. Ltd., Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioner
Blasinar Kuttaraiak for
C.K. Nardakumar

+ 919986642069

ORDER

Counsel for petitioner is present. Other matters again Falcon Company are listed to 28.08.2017.

Hence the matter is also listed on 28.08.2017

MEMBER(J)

MEMBER (T)